Special Grant to Kerala

5214 SHRIMATI BHARGAVI THANKAPPAN will the Minister of FINANCE be pleased to state

- (a) whether Government are considering any proposal to give special grant to the State of Kerala, and
 - (b) if so, the amount proposed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANFSH) (a) No Sit.

(b) Does not arise

12 12 hrs

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ARREST OF LINE SILDINIS OB THE DELHI UNIVERSITY ON CHAIGIS OF DISTRIBUTING Навиви

SHRI JYOTIRMOY BOSU (Diamond Harbour) I call the attention of the Minister of Home Affairs to the following matter of urgent rubic importance and request that he may make a statement thereon --

Reported arrest of three students of the Delhi University on May 3 1972, on charges of distributing hashish

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K C PANT) Sir, On 2nd May, 1972, on the basis of information received, the Police of Tilak Nagar Police Station stopped two college students, Shri Yogeshwar Dayal and Shri Anup Kumai Sharma coming on a scooter on Jail Road Charas weighing 2.7 kg was recovered from them A case under section 61 of the Excise Act was registered at Tilak Nagar Police Station the same day. On interrogation the two students stated that they had obtained the charas from Shri Lokendra Singh, another college

student The house of Shu Lokendra Singh was thereupon raided but nothing incriminating was recovered Shir Lokendra Singh was also arrested and on interrogation it was learnt that he had obtained this charas from Shri Chandrashekhai Yadav, a college student and a close friend of his

Pedulling (CA)

SHRI PIL 10 MODY (Godhra) Is he a Member of this House ?

SHRI K. (PANI You are mixing up names

SIIR: PHOO MODY Iwo of them

SHR! K C. PANT Sometimes one person looks like (w)

Shri Chandrishekhar Yadav had been residing in the College Histel but had to vacite it about a month ago due to non payment of dues. Thereafter Shir Chandrashekhar Yadav i said to have given this charas to Shri Lokendra Singh for safe custody and further disposal as the former was not willing to keep it at his house

Shri Chandrashekhai Yadav is reported to have gone to his home at Bharias (Rewari), District Gurgaon A search party was sent out but he could not be located Lurther information will be available only on his arrest and interiogation

Sii although this was an isolated instance and there is no reason to believe that college students in Delhi have taken to drugs in a big way or that drug pushers are exploiting a new market. Government have been fully alive to the problem and will take all necessary steps to prevent the spread of drug addiction among the student community The problem has to be tackled both by administrative measures and by educating the students regarding the ill effects of drugs on their mind and health The Delhi University is closed at present and only a few students are residing in the The University authorities have hostels instructed the Principals of colleges and wardens of hostels to keep a strict watch and to report any case of use of drugs by students to the University authorities and to the guardians involved. The University authorities also propose to hold a meeting of